

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00452/2018

Jabalpur, this Wednesday, the 25th day of July, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Smt. Neelam Rawat, Widow of late Shri Bhupendra Kumar Rawat, aged about 28 years, R/o Village and Post Umri, Tehsil Sirmour, District Rewa (MP) - 486440

-Applicant

(By Advocate – None)

V e r s u s

1. Union of India through Director General of Central Reserve Police Force Block No.1, CGO Complex Lodhi Road, New Delhi – 11001.
2. Commandant, Central Reserve Police Force 144 Battalion, Jammu & Kashmir Srinagar – 19001.
3. Assistant Director (Pension), in the office of Inspector General Payment and Accounts Central Reserve Police Force Barasiya Bhopal District Bhopal (MP) 462001.
4. Manager, State Bank of India, Main Branch, Old Khanna Talkies, Rewa, Distt. Rewa (MP) 486001

- Respondents

O R D E R (O R A L)

By Navin Tandon, AM.

None for the applicant even on second call.

2. It is seen that for the last two occasions on 14.05.2018 and 27.06.2018 also, there has been no representation on behalf of the applicant. Thus, it appears that the applicant has lost interest in prosecuting this matter anymore.
3. Accordingly, the O.A is dismissed for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member
 am/-

(Navin Tandon)
Administrative Member